

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1369 of 2019

IN THE MATTER OF:

Kunal Finance & Credit Pvt. Ltd. & Anr.

...Appellant

Versus

Tirumala Projects Pvt. Ltd.

...Respondent

Present:

**For Appellant : Mr. Kunal Tandon, Ms. Richca and Ms. Niti Jain,
Advocates**

**For Respondent : Mr. Dhruv Surana and Mr. Ashish Choudhury,
Advocates**

O R D E R

04.02.2020 Learned Counsel for Respondents states that she will file Reply by 05th February, 2020. Rejoinder, if any, may be filed by the Appellant within a week thereafter.

List the Appeal 'for admission (after Notice)' on **5th March, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/md